

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,
TAMILNADU DAILY CAUSE LIST DATED 22.11.2022 (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 409/2022 & IA No. 1001/2022	K. N. Narayanan Namboodiripad & 4 Ors Vs K. Parameswaran Nair & Anr	Mr. TK Bhaskar	
2	Comp App (AT) (CH) (Ins) No. 410/2022 & IA No. 1004 & 1005/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors	Mr. SP Srinivasan	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr WITH	Mr. Arun C Mohan	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
4	Comp App (AT) (CH) (Ins) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr.	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No.30/2021 & IA No. 345 & 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. R Padmanabhan

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1

7	Comp App (AT) (CH) (Ins) No. 387/2022 & IA No. 921 & 922/2022	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani- R1 M/s Khaitan- R2 & R3
8	Comp App (AT) (CH) (Ins) No.247/2021 & IA No. 516, 517, 518, 519, 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy- R1 Mr.Bijoy P Pulipra- R2
9	Comp App (AT) (CH) (Ins) No 318/2022 & IA No 673 & 674/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Limited	M/s Aquilaw	Mr. S. Sathiyarayanan
10	Comp. App (AT) (CH) (Ins) No. 22/2022 & IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1
11	Comp App (AT) (CH) (Ins) No.192/2022 & IA No. 439, 440 & 971/2022	Kalyan Muppaneni Vs. K Computers & Anr WITH	Mr.Pawan Jhabakh	Mr.Y Suryanarayana- R1
12	Comp App (AT) (CH) (Ins) No.193/2022 & IA No. 441 & 442/2022	Kalyan Muppaneni Vs. K Computers & Anr	Mr.Pawan Jhabakh	Mr.Y.Suryanarayana - R1
13	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs G Madhusudanan Rao WITH	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxmi
14	Comp App (AT)(CH)(Ins) No. 172/2022	Employees Provident Fund Organization Vs G Madhusudanan Rao	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
15	Comp App (AT)(CH)(Ins) No. 15/2022 & IA No. 31,32 & 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP (Leesa Lifescience P Ltd &Anr	Mr. Kolla Koteswara Rao	Mr.Y Suryanarayana- R1 Mr. Vipin Warriar- R2
16	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. Anil Mukherjee	Ms. Vinithra Srinivasan

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 & IA No. 580/2021 & 191/2022)	Shankar Sundaram Vs. Amalgamations Ltd.Private & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
18	TA (AT) No.114/2021 (Comp App (AT) No.328/2019 & IA No. 580/2021 & 191/2022)	Shankar Sundaram Vs. Amalgamations Ltd.Private & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4,R6-11, R13, R16
19	Comp App (AT) (CH) (Ins) No. 169/2021 & IA No. 425/2021	M/s. Metal India & Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Trivedi	Mr. S. Satish- R1 Mr. Raj Kumar Jhabakh- R2
20	TA (AT) No. 71/2021 (Comp App (AT) No.248/2019)	Pramerica ASPF-II Cyprus Holding Limited Vs Metrocorp Infrastructure Ltd. & Ors. WITH	Mr. Yogesh K Jagia	Ms. Kirit S. Javali- R4
21	TA(AT) No. 72/2021 (Comp App (AT) No. 247 of 2019)	Pramerica ASPF-II Vs Metrocorp Infrastructure Ltd & Ors.	Mr. Yogesh K Jagia	Ms. Kirit S. Javali
22	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt.Ltd & 2 Ors	Mr. Lzafer Ahmed BF	Mr. S. Sathiyarayanan- R1 Mr. KV Jagdishvaran- R2
23	Comp App (AT) (CH) (Ins) No.155/2022 & IA No. 361 & 362/2022	UCO Bank Vs. G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Srinath Sridevan	Mr. Saibarath S

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500